

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1441

ANSWERED ON:03.08.2010

FUNDS FOR NH PROJECTS

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**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the financial assistance provided by the Union Government to the State for maintenance and repair of National Highways in the country are inadequate to meet the requirement;
- (b) if so, the details alongwith the allocation requested by the State Governments and the amount actually sanctioned during each of the last three years and the current year, State-wise;
- (c) the funds incurred by the State Governments out of their own resources/ annual budget during the said period, NH-wise, length-wise and State-wise;
- (d) whether the Union Government proposes to provide adequate funds to the States for construction, maintenance and repair of NHs; and
- (e) if so, the details thereof, State-wise alongwith the steps taken for expeditious completion of all NH projects as per the schedule?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

(a) and (b): Yes, Sir. The non-plan allocations that are annually provided by the Ministry of Finance to this Ministry for Maintenance and Repair (M&R) of National Highways (NHs) are of the order of about 40% of the actual requirement as per Ministry's stipulated norms based on the Report of the Committee on Norms for Maintenance of Roads in India, published in 2001.

The available total annual allocation for M&R of NHs is allocated to the State Governments for carrying out various types of M&R activities on stretches of NHs entrusted with them, such as Ordinary Repairs (OR), Periodical Renewals (PR), Special Repairs (SR) and Flood Damage Repairs (FDR). The allocations for PR and OR Works are made to the State Governments based upon the length of NHs entrusted with them as well as their lane configurations, etc. These allocations are made from the overall fund available under M&R for NHs after meeting requirements of funds to clear outstanding commitments for sanctioned works for FDR or SR Works, as well as leaving apart some reasonable amount to take up such types of new restoration works which may be sanctioned during the particular financial year.

The State-wise allocations made for M&R of NHs during each of the last three years and the current financial year 2010-11 so far are annexed.

(c): No such details are maintained in the Ministry.

(d) and (e): Funds are allocated to the State Governments for M&R of NHs entrusted with them based upon the availability of funds, extent of damages, inter-se priority and spill over liabilities of works sanctioned during previous financial year, etc. to keep the NHs in traffic worthy condition. All the NH projects are periodically monitored at various levels and necessary corrective actions are taken up from time to time, wherever required, so as to enable effective utilization of funds and time bound implementation of the projects.